

38

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 10/(MAH)/2016

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: Satish Pawa
V/s.
Jagat Agro Commodities Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
38	Adv. Stuti Jain for SSJ Associates	Adv. for Resp Nos. 2 to 4	

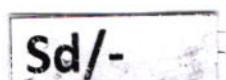
ORDER

TCP No. 10/397-398/NCLT/MB/MAH/2016

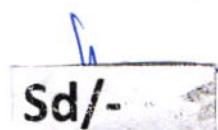
Petitioner's side is absent whereas the Respondent is present.

For the Respondent's Counsel stated that the Petitioner's side has not filed
reply to MA 424, the Petitioner is directed to file reply within three weeks hereof
and response within three weeks thereafter.

List this matter for hearing on 09.02.2018.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)